यनिक पदार्थ (उवंरको को छोडकर), श्रोषध, भेषजों, कपड़ो (रगेछापे या अन्य किसी प्रिक्रया से तैयार किये हुये) सिम्मिलत है। कागजों के उत्पाद, कागज तथा लुग्दी चीनी परिशोधित खाद्य पदार्थ, बनस्पित तेल तथा बनस्पित थी, रबड का सामान काच श्रीर सीमेट व जिप्सम के उत्पादो का उद्योग भादि से है। जिसमे 363 श्रावेदन 31-10-73 से पहले प्राप्त हुये तथा 43 श्रावेदन 1-11-73 को सुप्रवाही पद्धित के लागू होने के उपरान्त प्राप्त हुये। पुराने श्रावेदनों में से 284

श्रावेदनों को निपटाया जा चुका है तथा
शेष 79 श्रावेदनों को प्रशासकीय मंत्रालयों
के परामशं से शीघ निपटाने के प्रयास किये
जा रहे हैं। 1-11-73 के बाद मिले
43 श्रावेदनों में से 7 श्रावेदनों पर
कार्यवाही की जा चुकी है तथा आशा
की जाती है कि शेष 36 श्रावेदनों को
निर्धारित समय के श्रन्दर निपटा दिया
जाएगा। 1-3-74 की श्रानिर्णीत श्रावेदनों
का वर्षवार तथा प्रकार व र व्यौरा निम्नलिखित है:--

वर्ष प्रका	τ 	नये उपक्रम	नयी जिन्से	पर्याप्त विस्तार	काम चलाते रहने का लाइसेस	योग
1970		3			3	6
1971		6	1	1	1	9
1972		15	4	3		22
1973		34	7	5	6	52
1974		15	2	3	6	26

12,00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPOR-TANCE

REPORTED DISTRIBUTION OF A PRIVATE FACTUAL REPORT ON DEEPENING CRISIS IN INDIAN ECONOMY BY THE OFFICE OF THE PRESIDENT OF THE WORLD BANK

श्री मधु लिमघे (बाका) ग्रध्यक्ष महोदय, मैं श्रविलम्बनीय लोक महत्व के निम्निलिखत विषय की द्योर वित्त मत्री का ध्यान दिलाता हू और प्रार्थना करता हू कि वह इस बारे में वक्तव्य दें

"भारत सहायता सब के 13 राष्ट्रों में वितरण हेतु, तैयार की गई भारतीय अर्थव्य-वस्था के बढ़ते हुए सकट पर एक प्राइवेट सतथ्य रिपोर्ट विश्व बैंक के अध्यक्ष के कार्यालय द्वारा समाचारपत्नां का वितरित कि र जाने का समाचार ।''

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):
Mr. Speaker, Sir, the various reports appearing in newspapers regarding a factual report prepared for members of the Aid India Consortium have come to the notice of the Government

We have checked with the World Bank and we have been assured that there is no substance in the report that the office of the President of the World Bank had distributed the report in question to newspapers. What seems to have happened is an unauthorised leakage, the origin of which is under investigation by the World Bank.

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(Shri Yeshwantrao Chavan)

The paper was prepared in response to a request by the Consortium countries three years ago that World Bank should prepare a study on India's debt situation and aid requirements on a long term This paper is prepared by the World Bank and distributed to members of the Consortium in connection with a meeting of the Working Party of the India Consortium scheduled to take place in Paris in April, 1974 to disculs the level and pattern of Consortium support to India's develope ment during the next and succeeding years. The specific purpose of the paper is to help members of the Consortium, appreciate the development effort which we propose to mount during the Fifth Five Year Plan and to provide such resources as they have been providing or can provide in future in freely usable forms to the maximum extent ble

श्री मध् लिमये : ग्रघ्यक्ष महोदय क्या मवी महोदय का घ्यान इस तथ्य की भ्रोर गया है कि भारत के कई ग्रखबारों में यह खबर छपी है कि यह जो विश्व बैंक की रिपोर्ट है यह स्वय बैंक के श्रफ्रमरों ने कई समाचार-नवों के बीच वितरित की । ग्रीर यह भी कहा गया है कि सब से पहले एक भारतीय अखबार र्मार "न्य यार्क टाइम्स" को यह दी गई भीर उस के बाद दूसरे लोगों के हाथ मे यह पडी। "टाइम्स भ्राफ इंडिया" ने यहा तक कहा है कि जब यह लोग इस को वितरित करना चाहते थं तो उन के ऊपर दवाव डाला गया कि कम से कम उत्तर प्रदेश के चुनाव तक इस को प्रमारित नहीं किया जाय । यह मेरी बात नहीं है। में टाइम्ज आफ इडिया से पढ रहा ह।

"They were evidently dissuaded from releasing the report during the UP, elections lest it should the Congress damage chances and Mrs. Gandhi's standing."

मंत्री महोदय इसकी भी संकाई दें कि क्या हमारे दूतावास ने इस तरह का कोई प्रयाम किया था कि चुनाव के पहले प्रकाशित न हो। जब इस में से कई हिस्से प्रकाशित हो च के हैं तो क्या भ्राप कम से कम भ्रव सदन को विश्वास में लेंगे भीर जो मूल रपट है जो झापके पास जरूर पहची होगी, इस की एक कापी सदन की मेज पररखेंगे ताकि पता चल सके कि वास्तव मे इस मे क्या है। जहाँ तक तथयों का सवाल है, उसके बारे मे मेरी मत्री जी से यह माग

जहा तक विश्व बैंक का सवाल है इस रपट से दो तथयों का पता चलता है। एक यह वि विश्व बैक के द्वारा जिन अविकसित और दूमरे देणों को कर्जा दिया गया उन देशों में सब से ग्रधिक कर्जा श्रकेले भारत को दिया गया है। 1973 की विश्व बैंक की यह रपट है और इस में कहा गया है कि 370 करांड का कर्जा दिया गया है भ्रकेले भारत को। इस रपट मे यह भी कहा गया है कि भ्रविकसित देशों मे जो सब से गरीब तीम करोंड लोग है पूरी अविकसित दुनिया मे उन मे से अकेले भारत मे तेरह करोड सबसे गरीब लोग रहते है। इम हालत मे इस रिपार्ट का अपना महत्व है। इस रिपोर्ट में दो बाते विशेष जोर दे कर कही गई है। एक यह कि पाचवी योजना की अवधि मे इस देश को लगभग एक करोड टन गल्ला मगवाना पडेगा पाच वर्षों मे और जो हमारा योजना बायाम है उसका बनुमान साफ है इससे मेल नहीं खाता है। दूसरी बात यह है कि पाचवी योजना के लिए विदेशी सहायता का जो अनुमान किया गया है। यानी 500 करोड़ डालर उसके बारे में वर्ल्ड बैक वालों का कहना है कि 1210 करोड़ रूपये की आवश्यकता हीगी, एक गल्ले के आयात के लिए भीर दूसरे तेल के दामों में जो वृद्धि हुई है उसको ले कर तेल के आयात को उसी स्तर पर बनाए रखने के लिए भी ज्यादा विदेशी मुद्रा खर्च करनी पडेगी। वैसे सरकार की बड़ी मालोचना हो रही है कि विदेशी

MR. SPEAKER Mr. B. V. Naik, I am not allowing you. But a word of what you say will go on record.

SHRI YESHWANTRAO CHAVAN: The hon Member has again made of reference to official leakage by the World Bank I think I have explained the position in my statement

श्री मधु लिभये दिस इज बार्ट दी मैं ग म्राफिशन्जा। म्राफियन न केज नहीं दिया गया है। दोनों मे फर्क है।

भी यशवन्तराव चन्हाण प्राहिशल लीकेज नहीं है लेकिन लीकेज है इस में काई शक नहीं है। किमने किया है इसके बार म इनक्बायरा व कर रहे है। मर लिए कार्र राय देना मुशिकल है इसके बारे म।

As far as the report is concerned, it is a confidential report of World Bank and I cannot afford to agree to lay it on the Table of the House

SHRI ATAL BIHARI VAJPAYEE: (Gwalior): Have you got a copy of the report?

SHRI YESHWANTRAO CHAVAN: Of course.

I have explained what is the purpose of this report. The purpose of this report is to help the Consoitium countries, with whom we be discussing the question of aid, relief of debt, etc., some time in the month of April in Paris It 15, really speaking, some sort of aid-memoire given by the World Bank to these countries to find out the balance of the payments position, development of India and its quirement in the Fifth Five Year

महायता के बारे मे जो सही स्थिति है उससे मरकार जनता को भ्रवगत नहीं कर रही है। बजट के बारे में भी कई लोगों ने यह मालोचना की है कि श्रापने विदेशी सहायता के जां श्राकड़े है उस में रूस के द्वारा गृह के रूप मे आपको मदद की गई है या ईरान के द्वारा जो कर्जा दिया गया है इसको भ्रापने दिखाया तक नही है। क्या यही सिलसिला विदेशी सहायता के बारे में चलेगा । इमिलिए में चाहता ह कि विश्व बैंक के द्वारा गल्ले के भ्रायात के बारे मे जो अनुमान किया गया है उसके बारे मे इस वक्त सरकार की प्रतिक्रिया क्या है इसमें हमे अवरत कराया जाए। क्या आप उससे सहमत है या नहीं है ? दूसरे विदेशी महायता के बारे में तेल के दामां मे जो विद्ध हो गई है श्रीर गल्लं का जा सकट है उसको ले कर क्या यह बात सही है कि 1210 करांड रूपये की सहायता प्राप्त किए बिना भ्रापकी योजनाये ठीक ढग मे नहीं चल पाएगी?

बीच मे ईरान के बादशाह ने यह बयान दिया था कि तेल के दामों मे जो विद्व हुई है उसके चलते उनके पास जो राशि ग्राने वाली है उसका क्या किया जाए यह उनके सामने भी सवाल है। एक सुझाव उन्होंने यह दिया था कि पैट्रोलियम पैदा करने वाल देश, विकसित देश ग्रीर ग्रविकसित देश तीनों को मिला कर एक कोई सगठन बनाया जाए स्रौर उम सगठन की मार्फत अविकसित देशों के विकास मे मदद की जाए। क्या इस तरह का मुझाव भी भ्रापके पास भ्राया है। जो विश्व बैंक की रपट है उससे भी कुछ इस तरह का इशारा मिलता है कि जो तेल पैदा करने बाले देश है उनके ऊपर ग्रविकसित देशों की निर्भर रहना पड़ेगा श्वीर उसके लिए वे तैयार हो जाऐगे। ये जो तेल पैदा करने बाले देश है खास कर साउदी ध्ररब, क्वैत, ईरान, ईराक धादि, क्या इनके साथ इसके बारे में कोई बातचीत हुई है ? यदि इस तरह का सगठन बनेगा तो क्या वह विश्व बैक से भ्रलग रहेगा या विश्व बैंक से सहयोग से काम करेगा ? इसका भी खुलासा

[Shri Yeshwantrao Chavan]

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Plan. This is, really speaking, the purpose of the report. This is all that I can say at the present moment.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Why do you try to hide it?

SHRI YESHWANTRAO CHAVAN: It is not a question of my hiding it. It is a question of World Bank hiding it. It is their confidential resport. I cannot lay it on the Table of the House.

SHRI PILOO MODY (Godhra). What about the report in the Times of India regarding persuading them not to release it, before U P. elections?

SHRI YESHWANTRAO CHAVAN Nobody has persuaded anybody to publish it or not to publish it before the U.P. elections because this report has nothing to do with the U.P. elections.

श्री मधु लिमये किसी भी प्रश्न का जबाब नहीं दिया इन्होंने। ग्रख्यबारों से मैंने उद्धरण दिए हैं। बो सवाल मैंने उठाए हूँ, एक गल्ले ग्रायात के बारे में। हिन्दू तथा दूसरे मखबारों में यह ग्राया है ग्रीर कोटेशन में है। दूसरे विदेशी सहायता के ग्रनुमान के बारे में मैंने नवाल उठाया है। मत्री महोदय स्पष्ट करें कि क्या वास्तव में विश्व बैंक का यह ग्रनुमान गल्ले के ग्रायात के बारे में ग्रीर उसके बारे में सरकार की क्या प्रतिक्रिया है। इस में छिपाने की क्या वात है। ग्रखबारों में ग्रा चुका है ग्रापको भ्रपनी प्रतिक्रिया बतानी चाहिए।

SHRI YESHWANTRAO CHAVAN: I seek guidance from you.

My main point is one of procedure If the hon. House wants to discuss the question of foreign exchange requirement projections made in the Fifth Five Year Plan, certainly, the House is entitled to know about it, and it can separately discuss that matter. But, if you are discussing this question in connection with the contents of this report, I have my limitations and I cannot discuss the contents of this report.

श्री मधु लिमये . मती महोदय प्रपनी तरफ से कम से कम यह तो बता सकते हैं कि इस वक्त-जब ड्राफ्ट प्लान बना, मैं उस वक्त की बात नहीं कर रहा हू-विदेशी सहायता भीर गल्ले के ग्रायात के बारे में उन का ग्रनुमान क्या है .

MR. SPEAKER: I think the Minister is perfectly right.

SHRI YESHWANTRAO CHAVAN
It is very difficult to make any long
term projections with any precision
as things may be changing and so
these exercises are naturally made
from time to time I cannot say

श्री मधु लिमये इस वक्त क्या स्थिति है श्रद्धाक्ष महोदय, क्या ग्राप इतना भी जवाब नही दिलायों ?

MR. SPEAKER He has taken up the position that so far as this report is concerned he cannot give out anything concerning that or that he is not in a position to do so But, if you want to have information on the subject, there is a separate occasion for that.

श्री मध्य लिमये : यह इसी मे श्राता है। क्या श्राप इतना भी जवाब नहीं दिलायेंगे ? मैं ने कहा है "इरेंस्पेक्टिव श्राफ दि वर्ल्ड बैक्स रिपोर्ट"। यह इसी में श्रायेगा। श्राप इन प्रश्नो का जवाब नहीं श्राना है तो इस कार्लिंग एटेन्शन को एडिमट करने का क्या मतलब है?

प्रध्यक्ष महोदय : यह तो श्राप जाने श्रीर मिनिस्टर साहद जानें। भी मधु लिमये : जब प्रधूरी रिपार्ट प्रा चुकी है तो मत्री महोध्य को पूरी रिपोर्ट के बारे में बताने में क्या आपत्ति है ? जब बर्ल्ड बैंक ने स्वय इस को लाक किया है तो सरकार को इस में क्या आपित है अध्यक्ष महोदय, आप मत्री। महोदय को यह जानकारी देने के लिये आदेश दें।

SHRI PILOO MODY: There is a point here.

There is something which appeared in the newspapers. This is not confidential to anybody. It is public property. It is the newspaper report that Shri Madhu Limaye wishes to discuss. The report goes on to make certain allegations. The Minister cannot merely say that the Finance Ministry is totally ignorant of wnat has been published in the papers regarding a report which it considers so important that it should be kept confidential. Therefore, what appeared in the newspapers should at least be discussed without inhibition.

MR. SPEAKER: The Minister takes up the position that it is a confidential document even if it has partly been reported, and he will not put himself in that position. Is it correct?

SHRI YESHWANTRAO CHAVAN: Yes, Sir.

SHRI PILOO MODY: Tomorrow he may say that the *Times of India* is a confidential document.

श्री मधु लिमये: ग्राध्यक्ष महोदय, मेरी मांग बहुत ही सीघी सात्री है। मैं कह रहा हूं कि विश्व बैंक की रिपोर्ट को छोड वें। मंत्री महोदय कहते हैं कि स्थित बदलती रहती है वार-बार मूल्यांकन करना पड़ता है। ग्राज 13 मार्च है। 13 मार्च का मंत्री महोदय का क्या मूल्यांकन है, इस का तो पता चले। इस में विश्व बैंक का क्या सम्बन्ध है?

ब्राध्यक्ष महोबय: ब्रन्होंने विश्व बैंक के बारे में बता दिया है। उन का कहना है कि ब्रगर माननीय सदस्य चाहते हैं, तो इस के बारे में ब्रलाहिदा बहस कर ले।

श्री मधु लिमये : बहस तो हम बजट पर डिसकशन के बीरान करेगे : इस वक्त तो मैं सिफं जानकारी चाहता हू। मेरा प्रश्न यह है कि एज झान 13 मार्च गल्ले के झायात और विदेशी सहायता के बारे मे मर्जा महोदय का इवैल्युएशन क्या है।

SHRI YESHWANTRAO CHAVAN: How does it arise out of this question?

MR. SPEAKER: That is what I am telling.

I can allow a separate question. The hon. Member may bring it and I will send it to the Minister.

श्री मधु लिम्से झघ्यक्ष महोदय, यह तो बड़ा अन्याय हो रहा है। आिद यह कार्लिंग एटेन्शन नांटिस काहे के लिए है ? मती महोदय वर्ल्ड बैंक की रिपोर्ट को रखने के लिए तैयार नहीं है। हम उस को छोड़ देते हैं। हम चाहत है कि मती महोदय गल्ले के आयात और विदेशी सहायता के बारे में सरकार के वर्तमान मूल्यांकन की जानकारी दे। वह दो वाक्यों में यह जानकारी दे सकते है। अध्यक्ष महोदय, आप सदस्यों के अधिकारों की रक्षा नहीं कर रहे हैं।

MR. SPEAKER: He is agreeable, if you ask separately.

SHRI JYOTIRMOY BOSU: Sir, I want a ruling from you. The hon. Minister said something which is of great importance. Here is a document which has received much publicity, which concerns the Government of India. That document he is reluctant to lay on the Table of the House, Sir, I am sorry to repeat myself. Here is a document which has received publicity in the world

by World Bank (C.A.)

[Shri Jyotirmoy Bosu]

press and in the national press and the document involves the Government of India. What is it that is standing in the way for him to lay it on the Table of the House? I cannot understand this. This is contempt of the House, Sir ..

MR. SPEAKER: You are an expert on this, in bringing out the documents, you can use that instrument in the case of the World Bank also.

भी मध्य जिमके : ग्रध्यक्ष महोदय, मैंने ईरान के शाह के बारे में पूछा है। क्या मत्री महोदय उस का भी जबाब नही देगे? क्या उस का भी वर्ल्ड बैंक से सम्बन्ध है ? तो फिर ग्राप इस कालिंग एटेन्शन नोटिस को डिस-एलाउ कर बीजिए।

ग्रध्यका नहोबय : उस के लिए ग्राप श्रलाहिदा कालिंग एटेन्शन नोटिस दीजिए ।

श्री सथु सिमये : यह इसी के तहत ग्राता

SHRI YESHWANTRAO CHAVAN: Sir, that question will have to be addressed to the Petro Chemicals Ministry.

श्री मध लिमये : मैं विदेशी सहायता भीर विकास के बारे मे कह रहा हं। बातचीत यह करते हैं। चिदेशी मुद्रा का मामला इन के तहत आता है। अध्यक्ष महोदय, अगर इसी तरह चलेगा, ली मुझे सभा त्याग करना पडेगा । ग्राप हमारे भ्रधिकारों की रक्षा नहीं करते हैं। मंत्री महोदय को ईरान के शाह के बारे में जवाब देना पड़ेगा । भ्राप उन से जबाब दिल्वाईये । बहु एक भी प्रश्न का उत्तर देने के लिए तैयार नहीं हैं।

SHRI SAMAR GUHA (Contai): Sir, we are faced with a very pecu-

liar situation. The hon'ble Minister says he has received an advance report of the World Bank requirements of India and he has also admitted that it is a confidential document. Some of these news items have appeared in the papers, especially, in the Times of India. I am in a peculiar position, Sir. have admitted the Calling Attention Motion. Questions can be For each and every question says, this is of a confidential nature, I cannot just discuss it. I just want to know how is it that these news items percolated in the newspapers? They tried to ascertain about it from the World Bank Authorities these World Bank authorities say that it is not an authorised version and they are trying to find out how leakage was done. So, it is a very difficult thing for me to ask a question in these circumstances But let me put a question, and let me try if I can extract something from the inscrutable Finance Minister. My first question is this. Does the Government of India consider the World Bank report as being helpful to India or unhelpful to India?

SHRI PILOO MODY: It has to do with truth, not with help.

SHRI SAMAR GUHA: If it is a helpful report, whether any advance publicity, either due to leakage or by manipulation on the press highlighting certain aspects of the important issues involved regarding economic development of India, had done any harm to this country or not? In the Times of India Report,--not in Indian express report,-they tried to attribute some motives to the office of the President of the World Bank In view of all these things, I think, it is necessary for the hon Minister to clear up those points. Mr Nemara after he became the President of the World Bank has proved very helpful to the underdeveloped countries. After he became President,

In 1973, the quantum of I.D A. assistance amounted to Rs. 430 crores In the last two decades, India never received such a huge quantum of foreign aid.

MR. SPEAKER I am inviting your attention to the main motion and not to Mr McNamara and other things.

SHRI SAMAR GUHA: The entire question relates to him.

SHRI PILOO MODY: You might Be aware that Mr. McNamara is the President of the World Bank and it is his report we are discussing

SHRI SAMAR GUHA: It is also reported in the press that the House of Representatives tried to curtail the U.S. quantum of aid to IDA Mr. McNamara by going out of the accepted track took unusual measures He vehemently criticised that

In view of that, I consider that our Government should make the position clear. We should not rub the sentiment of the World Bank in the From the World Bank wrong end. only we can expect a certain helpful attitude and also a certain help for our foreign exchange through the assistance of Consortium.

In view of this fact, I want to know from the Government whether the reports that have appeared the Press are the correct versions of the portions of the World Bank Report submitted to the Government of India where it has highlighted serious economic crisis, particularly, on the food front which may develop in India.

Secondly, it is also stated that the rupee trade between India and the Communist country is not helpful to India. The words used are-it is the It is also negative aid transfer.

stated that the estimate made is about billion dollars of foreign exchange. If India gets this much of foreign exchange during the Fifth Plan period, it will be too inadequate The estimate of the World Bank is 12.1 billion dollars of foreign exchange which would be required by India. When this estimate was made by the World Bank, at that time, the crude price did not jump up abrormally so high In view of this fact also, I want to know from the Government whether it is a fact or not that the Government has received the World Bank Report and whether the newspapers version the report claiming as the World Bank Report is correct. If not, what is the correct version of the Report? Has the Government received report from the World Bank? If not, the reasons therefor

During the Fifth Plan period, the assistance from the World Bank for India will be of the order of billion dollars on food import avoid a serious crisis. Would Government tell us whether the rupee trade between India and Communist country is against the interest of India and would it tantamount to negative aid transfer from the Communist countries? If so, the reasons therefor.

Also I want to know whether the Government agrees with the assessment of the World Bank that five billion dollar foreign aid during the Fifth Plan period is too inadequate and, in reality, India will require more than 121 billion dollars not, the reasons thereof.

Lastly, I want to know whether the leakage of some of the facts of the Report have created any adverse effect on the aid-giving consortium countries

SHRI YESHWANTRAO CHAVAN. The hon. Member has asked me some general questions. Possibly,

[Shri Yeshwantrao Chavan]

relate to the Calling Attention Notice Ons is whether the World Bank Report is helpful or not We examining and studying the report and I cannot explain the view about the Report Whether it is helpful or not will be judged by the effect that we ultimately have an the discussions at Paris I cannot say whether it will be helpful or not As far as the attitude of Mr McNamara is concerned it has been useful and symmetry pathetic to the developing countries including India

Sir, the other questions again to the contents of the Report and I am sorry in the light of what we have decided just now I do not think I can express any view

SHRI SAMAR GUHA Sir, I had raised the point whether those ports represent the correct version of the Report incorporated in the Annual Report of the World Bank?

He wants to SPEAKER MRknow so far as the report which has appeared in the Press whether it is a correct part of that Report or not

SHRI YESHWANTRAO CHAVAN It is very difficult for me to give any opinion on that because he wants (Interruptions) opinion

SHRI SAMAR GUHA Government has admitted that they have received the Report of World Bank The Report of World Bank is in the possession of the Government In the background of that certain reports appeared in the Press Government have admitted that it is leakage of the Report If it is so, it is my pertinent question which whether those reports peared in the Press are a correct ver sion of the portion of the Report of the World Bank or not?

श्री मधु सिमये : ग्रष्टपक्ष महोदय, वित्त मती नी नें कहा ग्रभी हम लोगों ने तय

किया है तो ग्राप ने कुछ तय किया है कि इस को काफिडेशियल रखा जाय या टेबल पर न रखा जाय? ग्राप ने कुछ कहा है? हम जानना चाहते हैं इनका जा निणंय है नगा ग्राप उस से सहमत है, उसके सहभागी या हिस्सेदार है या क्या है ?

ग्रध्यक्ष महोदय: यव मुझे ता ग्रपनी ही यहा मुश्किल बहुत है, यह वर्ल्ड बैक का भीरभाषडा है .

SHRI JYOTIRMOY BOSU: We want your ruling, Sir.

MR SPEAKER Here is the ruking given by my predecessor on February, 1965

"The Government cannot be compelled to admit or deny the correctness of any alleged copy of document classified secret or confiders It is necessary for the Member who quotes from the document to certify that he has verified from his personal knowledge that the document is true"

It is for you to verify

श्री मध लिमये . मैं ग्राप के निर्णय को चुनौती नहीं दे रहा हु। मेरा व्यवस्था का प्रश्न है

श्रध्यक्ष महोदय ' जो काफिडेणियल हाकमैट है उस में मिनिस्टर को कैसे कहेंगे कि वतामा ? क

श्रों मचु स्मियं: ग्राप न ग्रभी जो निर्णय पढा उस में कहा गया है कि सरकारी दस्ता-बेज को रखने के लिए कम्पेल नहीं कर सकते।

लेकिन वर्ल्ड बेंक का डीक्यमेट कोई गवर्नमेट डौक्यमैंट थोडे ही है। श्रध्यक्ष महोदय, यह रूलिंग इस पर कैसे सप्लाई होती है ? म्राप के निर्णय को हम एक दम मानते हैं शिरोधार्य करते हैं

मध्यक्ष महोबय: ग्राप का मतलब यह है कि ओ गवर्नमेंट ने कान्फ्रीडेशियल रखना है, उस के लिये सरकार को मजबूर किया जाए?

The World Bank's report is confidential for the Government. Government want to keep that as coonfidential.

SHRI MADHU LIMAYE: This is not the Government decision.

SHRI PILOO MODY: Tomorrow, a secret CIA report may come to the hands of the Government. Is it bound to keep it a secret?

SHRI JYOTIRMOY BOSU: On a point of order. I have made a submission already that on what the hon. Finance Minister has stated, we are waiting to hear from you your ruling or your observation or whatever it be. Now, you have read out an old ruling given by your predecessor, Sardar Hukam Singh. I can also quote it from memory.....

MR. SPEAKER: It is not an old ruling.

SHRI JYOTIRMOY BOSU: Kindly tell us how that ruling is relevant in this case. Here, Shri Madhu Limaye or Shri Samar Guha is not laying anything on the Table of the House. So, they are not required to authenticate it. They are only talking about the press report that has come out which the Finance Minister has stated to be correct.

SHRI YESHWANTRAO CHAVAN: No; I have not said that.

SHRI JYOTIRMOY BOSU: He said that it had leaked out. It is on record. Let the tape be examined. He said that the information had leaked out, and it is on record. It has received full coverage in the international press and the national press. So, how it that this House could be kept in darkness, when the

whole world is talking about it? Are we living in the harem of this Government?....

SHRI SAMAR GUHA: That ruling is not applicable in this case.

SHRI MADHU LIMAYE: The case in which that ruling was given has to be distinguished from the present case. (Interruptions).

MR. SPEAKER: Let hon, Members please set down. Let them not come to a clash for nothing....

SHRI SAMAR GUHA: My point of order is this. You have quoted a ruling. In my opinion that does not apply to the present case.

Firstly, the document in question is not a document of the Government of India. So far as the rules concerned, the specifically refer documents which concern the Government of India only. Secondly, my submission to you is this. are we discussing today? What is the nature of the calling attention? The nature of the calling-attention is the leakage of certain news. Unless we know the veracity of the news and what the news is, how can we discuss about the leakage? How can be discuss what effect it will have? You have already admitted the callings. attention on the basis of the document itself. Therefore, it is very important and very pertinent

MR. SPEAKER: I am not at all prepared to go beyond the ruling that has already been given.

SHRI SAMAR GUHA: How could it be classified as secret? You can ask the Government.

MR. SPEAKER: Let the hon. Member sit down. Let him not exert too much over this. He has already taken a lot of time.

SHRI SAMAR GUHA: Government are bound to come out with a statement" whether it is correct or not.

MR. SPEAKER: The ruling

SHRI N. K. P. SALVE (Betul): May I have half a minute?

MR. SPEAKER: So the practice in future should be that when a member gets up, the Speaker should sit down!

SHRI N. K. P. SALVE: am requesting you.

MR. SPEAKER: You are a lawyer yourself. How do you know what I am going to say? God help this House! What is this going wrong with these people?

This matter was raised in the House of Commons in the U.K. on February, 1945. When a member quoted from a secret protocol, the Foreign Secretary, Mr. Eden, made the following observation. Some protocol was involved in which other powers may have been concerned and they were asked to give their ruling. This was one of the bases on which a ruling was given by Shri Hukam Singh.

SHRI JYOTIRMOY BOSU: On a point of order, arising out of what you have said. This is neither a protocol nor is there another sovereign power involved in it

म्राच्यक्ष महोवय : कोई रीजनेबिल बात भी का जाय तो पता नहीं क्या हो जाता है बेकार की बहम खड़ी करते है।

SHRI SAMAR GUHA: May I make a submission? The discussion on this call attention can be suspended. I request you to give thought over the matter and give a considered ruling afterwards.

I have already MR. SPEAKER: very well thought over the matter. I am very clear about it, clear like anything.

SHRI SAMAR GUHA: On a point of order again. How is the issue of protocol relevant here.

MR. SPEAKER: No, no.

SHRI JYOTIRMOY BOSU: I want to make a submission.

MR. SPEAKER: No.

श्री शंकर दवाल सिंह (चतरा): अध्यक्ष महादय, मेरा व्यवस्था का प्रश्न है ...

MR. SPEAKER: No. Nobody has my permission to speak. I am not allowing you.

Please sit down. I am very clear about it.

SHRI JYOTIRMOY BOSU: point of order.

MR. SPEAKER: No point of order.

ब्राप्त लोगो की ब्रादा पड गई है रोज कुछ न कुछ करने की । हर ब त पर कुछ करते है। भ्राप को पुराने स्पीकरं की रूलिंग पढ कर भायी है फिर भी वही हाल है कि बहस बढाते जाये।

श्री मध लिमये अध्यक्ष महोदय. मुझे इ । निर्णय से सतीष नहीं हैं, और मैं इस के विरोध में सदन त्याग कर रहा है।

(Shri Madhu Limaye then left the House.)

SHRI JYOTIRMOY BOSU: It is not relevant at all.

I am so sorry. SPEAKER: MR. Do not question the ruling of the Speaker.

DR. KAILAS (Bombay South): Whether it is relevant or not is to be decided by you, Sir, and once you have decided that it is relevant, no further question arises.

SHRI SAMAR GUHA: On a point of order. Just now you mentioned about the origin of that ruling.

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your statement, you have said that this ruling relates to a protocol between two states....

MR. SPEAKER: No, no. was quoted in the ruling. Then the ruling was given. I have quoted the ruling.

SHRI SAMAR GUHA: It relates to determining the relations between two sovereign states. Here the relation between the world Bank and the Government of India is not a protocol of that type or any relation between two sovereign states. fore, that ruling does not apply in this case.

MR. SPEAKER: Please sit down. The report of the World Bank is confidential and the Minister has to keep that report confidential and he cannot be compelled to give that information. On this the rule is very clear.

SHRI NARSINGH NARAIN PAN-DEY (Gorakhpur): That is very correct.

SHRI JYOTIRMOY BOSU: On a point of order arising out of what you have said. There are two things. I have pointed out that the earlier ruling of Sardar Hukam Singh does not apply.

MR. SPEAKER: There are a number of others, not one.

SHRI JYOTIRMOY BOSU: They are not producing any document here which they claim to be genuine and which they did not authenticate. That can be ruled out. The second thing is, as the Professor has said, that there is no protocol involved here. The world press has got hold of it. Why should we be prevented from having a look at it? You should make a suitable observation on this. Otherwise, this House will become supine.

MR. SPEAKER: Shri Savant.

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13.00 hrs.

Order please. Shri Shankerrao Savant

SHRI SHANKERRAO SAVANT (Kolaba): Sir, from the hon. Minister's reply, it appears that the report, whatever be its content, was made with good intention of giving India much-needed help during the Fifth Plan period. What is really objectionable is the method of its unauthorised publication. The food requirements of India may have been correctly stated or may have been exaggerated in the report. Everybody is entitled to hold his own opinion about it. But it seems-

MR. SPEAKER: What is your question?

SHRI SHANKERRAO SAVANT: I am coming to it. Only two years back, India stopped the import of foodgrains and it has more or less reached self-sufficiency.

MR. SPEAKER: Mr. Savant, have you brought it ready-made home?

SHRI SHANKERRAO SAVANT: 1 am giving the points ... (Interriptions).

MR. SPEAKER: You may ask a question. These are matters over which I have given my ruling.

SHRI N. K. P. SALVE: Sir, I submit it is very unfair. Before putting the questions certain introductory comments are allowed to every Member.

I have already MR SPEAKER: observations. You over ruled such may ask a direct question about it.

SHRI SHANKERRAO SAVANT: Whether it is correct or incorrect, the intention is good, because the report is meant to give aid to India during the Fifth Plan period. Even suppos(Shri Shankerrao Savant.)

ing there are incorrect statements. the Finance Minister is right in saying that the contents of the report cannot be discussed, because ultimately it is on the basis of this report that we will have to fight in Paris to get aid for India. (Interruptions).

MR. SPEAKER: Trying to excel each other.

SHRI SHANKERRAO SAVANT. The press has given lurid publicity I am quoting from the Times of India which says that the World Bank is annoyed with India for its lack of earnestricks in meeting the crisis both in regard to food and oil. Of course, this type of heading ought not to have been there, and it is that which naturally exercises our mind. It is thus clear that the report is meant to be used for political purposes and not for siding India in her present economic difficulties

Will the Finance Minister put in a strong protest about this kind of use of the report to the World Bank and to the persons who leaked the report to the press?

MR SPEAKER: I can deal even with Shrı Madhu Limaye but not this gentlemen!

SHRI YESHWANTRAO CHAVAN: I am supposed to make a reply about what? Ultimately we will be required to put our case in Paris.

MR SPEAKER: You must be more considerate to your own Members.

SHRI BHOGENDRA JHA: Without beating about the bush, I proceed from the facts that the report has leaked out is correct. The written statement of the Finance Minister makes it abundantly clear that what has leaked out is the correct position of the report which is confidential. So, on this point no question need be asked. That is abundantly clear from his reply. (Interruptions).

MR. SPEAKER: As a question

SHRI SAMAR GUHA: The Calling Attention motion has become a joke.

MR. SPEAKER: The rule is such that when you quote that, you will have to give a guarantee, you will have to give it in writing Now, you are asking the other side to give it

SHRI BHOGENDRA JHA (Jamagar): The dangerous aspect of this leakage is that in the background of the US decision to establish its warbase in the Indian Ocean and in the background of—(Interruptions)

AN HON. MEMBER: The word** should not be allowed to go on record.

MR. SPEAKER: This remark will be expunged. Prof. Samar Guha has no business to interrupt the Member. I did not call him Nothing will go on record. All such remaks will not go on record

SHRI BHOGENDRA JHA: In the background of the declaration of the U. S. Ambassador to rename the Indian Ocean as some other sea and the sending of the US atomic warship to the Indian Ocean, and the leakage of this report at this particular juncture when we are seeing food riots in several parts of the country. I want to know whether the Government of India have themselves submitted anything of this sort or approached the World Benk, because the World Bank is dominated by the Government of the United States? Are they making some sort of

approaches or leakages of this sort to make us give up our declared objective of self-reliance, because the leakage gives a blow to out objective of self reliance and it is trying to help the forces inside the country and also outside, those who against India becoming self-reliant In this background I want to know whether the decision that we will have to import two million tonnes a year, and ten million tonnes in the next five years, and that 121 billion dollars and not 5 billion dollars in terms of foreign exchange would be required, has been there Government considering some such thing, and has it given some such hint to the Government of the United States that it is going to change its policy of self-reliance? Is it a fact or not?

Secondly, the World Bank had leaked out the report, particularly when the Government is hesitant in enforcing wholesale take-over of the wheat trade

Again, there are rumours that the Government is going to surrender to forces inside and outside the country who want laissesz faire in country, so that the starving people will have no other option but to come out in the streets Insuch a ground, I would like to whether the leaked-out report is going to act as a pressure on the Government of India to give up the policy of feeding our people on the basis of controlled prices, to hold the price line of essential commodities particularly foodgrains I would like to know the Finance Minister's view as to whether it is going to act as a pressure on the Government of India

Thirdly, as it has been made out, the report did not come out during the UP elections Naturally, if it had come out at that time, people would have become more curious about it and this would have encouraged the forces inside and outside the country who are in favour of such estimetes

and such assessment of the Indian situation of who are in favour of such policies But it has been leaked out at a time when we are having troubles in Gujarat and other parts of the country I would like to know whether the Government of Ind a 18 going to protest to the World Bank, and tell them that suitable action whichever should be taken from quarter the report has leaked out and that the action taken in this regard should be made known to the Government of India These are the questions, on which, I would three like to have the Finance Minister's reply

SHRI YESHWANTRAO CHAVAN As far as the last part is cocerned, whether this leakage is being used as a pressure on the Government of India to influence its policies, I can assure this hon House that leakages or any other leakages whatever may be the motivation, will not be allowed to influence the policies of the Government Planning is to be undertaken with the approval of Parliament and we will certainly stand by the principles of self reliance can assure the hon House that there is no question of ourselves getting alarmed As far as the question of protest is concerned they are themselves making investigations about it We have made certain enquiries there has been leakage from the officertainly, we would have cial side lodged a protest But, at the present investigations moment when going on, it will be premature to sav whether we are going to protest or not

BHOGENDRA JHA SHRI They have made an estimate that will require 2 million tonnes of foodgrains a year, over the next 5 years and that the country's foreign exchange requirements would be of the order of 121 billion dollars during the next 5 years I would like to know whether the Government of India agrees with that estimate

SHRI YESHWANTRAO CHAVAN Whatever projections we have made in our Plan document, if at all they have to be revised, they will be revised by us in the Planning Commission Therefore, when we have not done the exercise, how can I give any opinion about it? But, I can say that our basic policy remains the same

SHRI BHOGENDRA JHA But, they have made out a report

SHRI YESHWANTRAO CHAVAN What can I do?

SHRI R S PANDEY (Rajnand-When I saw the news item in the Times of India yesterday was very much agitated I am not very much concerned about the leak-The hon Finance Minister has correctly replied that investigations are going on and that he will be informed Sir it is not a question of leakage If, as a result of the leakage, a glorious picture had come out about the situation in India, would not have been exercised very much about it The important and very pertinent question is, the con tents of the report, which deals with the food position, the fertiliser position, foreign exchange position Five Year Plans etc that this country has become bankrupt, it has not able to become self-reliant and that we are a helpless people Individuals like me are agitated over the contents of this report Since the report is confidential-it may be true or may not be true,-it is very difficult for me to put any question. Sir, when you are going to participate in the meeting in Paris some time in April, you should convey the feelings of the House that this kind of uncharitable remarks, which damage the personality of our sovereign country will not be tolerated and that people of India are very much agitated over it If it is confidential, I can put question confidentially and I would like to have the answer also confidentially

SHRI YESHWANTRAO CHAVAN. I have no answer to give

MR SPEAKER: Papers to be laid on the Table

SHRI JYOTIRMOY BOSU: Sir, I have given notice of an adjournment motion. Out of 168 MLAs in the Gujarat Assembly, 84 have already resigned. What is stopping the Government from dissolving the Legislature? Apart from giving the adjournment motion, I have also written to the Speaker Sir, I would like to have your observation. Why is the Government sticking to the same position?

MR SPEAKER You had a discussion on this subject

SHRI JYOTIRMOY BOSU The Home Minister was expected to make a statement covering this

MR SPEAKER This matter was raised in the debate

13 17 hrs

RE ALLEGED PREVENTION OF VISITORS FROM MEETING MEM-BERS OF PARLIAMENT—contd

श्री भ्रटल बिहार(वाजपेयी(ग्वालियर) भ्रध्यक्ष महोदय, मैंने श्राप को दो बातो के बारे में लिखा है। एक तो कल जो रिसेंप्शन भ्राफिस में हुआ, उसकी भ्रोर मैंने श्रापका भ्रमान दिलाया है...

श्राध्यक्ष महोक्य । ऐसी वार्तों की यहा लाने की क्या जरूरत है आप मुझे लिख दिया करे।

श्री खटल बिहारी वाजपेयी मैंने झापको लिखा है। मुझे जानकारी मिली है कि झाँपके सेकेंट्रियट ने बताया है कि मुझ से कोई लडका मिलने के लिए नहीं झाया। वह गलत बात है। मैं खुंध बहां मेया था—जस सक्य की बांबलकर